

ITEM NO.2

REGISTRAR COURT. 2

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

IA 92798/2022, in Civil Appeal No(s). 7090/2014

BHULE

Appellant(s)

VERSUS

UNION OF INDIA LAND ACQUISITION OFFICER & ANR. Respondent(s)

(Only IA No. 92798/2022 (Application for substitution) is to be listed before Ld. Registrar.

IA No. 92798/2022 - APPLICATION FOR SUBSTITUTION)

Date : 07-02-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Bankey Bihari, AOR

For Respondent(s)

Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Both respondents are represented.

Mr. Bankey Bihari, Ld. Counsel for the appellant has filed application for substitution in respect of deceased sole appellant. The same is allowed, being within time.

Registry to proceed further, as per rules.

PAVANESH D.
Registrar

MG